

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

07/12/2018

O.A./260/387/2018

S K BHOI

M.A./260/353/2018

-V/S-

FOR MODIFICATION OF ORDER

D/O POST

ITEM NO: 57

FOR APPLICANTS(S) Adv. : Mr.C.P.Sahani

FOR RESPONDENTS(S) Adv.: Mr.G.R.Verma

Notes of The Registry	Order of The Tribunal				
	<p>Heard Id. counsels for the applicant and the respondents in the MA 353/2018 as well as in the OA.</p> <p>Both the MA and the OA are disposed of vide the detailed order passed separately.</p> <table><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">I.Nath</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	I.Nath	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
I.Nath					

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